	(5)	iling under elevee /	(ac) of out regulation		the IPPI (Incoherence)		for Corporate Darag	na) Regulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	19596319241	6	18941751293	88.04	0	654567948	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3780010222	1	1977723622	9.19	0	1802286600	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	199	60317482.64	50	6817266	0.03		53500216.64	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	93599309	3	58400104	0.27	0	35199205	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	765766940	8	529398444	2.46	0	82935431	153433065	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	345928237	2	765842	0.00	0	345162395	0	<u>Annexure 9</u>
Total		224	24641941431.64	70	21514856571	100.00	0	2973651795.64	153433065	

Name of the Corporate Debtor: M/S Empee Sugars and Chemicals Limited; Date of Commencement of CIRP: 24-02-2022; List of Creditors as on: 23-01-2023; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digitof registration number: 10474